

ITEM NO.12

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2131/2025

SANJEEV AGARWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION and I.R. and IA No.168271/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.168273/2023-EXEMPTION FROM
FILING O.T.

Date : 28-08-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Somesh Chandra Jha, AOR
Ms. Saumya Dwivedi, Adv.

For Respondent(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Mr. Aman Jaiswal, Adv.

Mr. Aftab Ali Khan, AOR
Mr. Brahmjeet Singh, Adv.
Mr. Mohd. Faisal Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 are duly represented.

High Court and Trial Court records have been received. Let
the soft copies of the same be provided to the Id. Counsels for
both the parties.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

MASHROOR ALAM KHAN
Registrar

pm